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Title: Introduction of the Representation of the People (Amendment) Bill, 2016 (*Insertion of new section 32A*).

PROF. SUGATA BOSE (JADAVPUR): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

PROF. SUGATA BOSE : Sir, I introduce the Bill.